GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †1781

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)
MEASURES TO CHECK EXTORTIONS BY NAXALS

†1781. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the seventh report of the Administrative Reforms Commission has any proposal for setting up of a cell to check the extortion by naxalites;
- (b) if so, the details thereof; and
- (c) the various works done in this regard so far along with the outcome of the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): The Seventh Report of Second Administrative Reforms

Commission had recommended for setting up of special anti-extortion and
anti-money laundering cell by the State Police/ State Governments.

The MHA has constituted Apex Level Multi Disciplinary Groups at Central and State Level to choke the flow of funds to Left Wing Extremists in seven States namely Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Odisha and Telangana. These groups have officers from National Investigation Agency, Enforcement Directorate, Income Tax, Central Bureau of Investigation, Intelligence Bureau, Directorate of Revenue Intelligence and respective State Police Departments as their constituent members.

Data pertaining to action taken by States & cases registered in this regard is not maintained centrally.
